

(ख) क्या उत्तर रेलवे के दिल्ली विभाग में टिकट क्लर्क के पदों को उन्नत किया जा रहा है,

(ग) यदि हा, तो कब से, और

(घ) यदि नहीं, तो इस के क्या कारण हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खान) :

(क) मध्य, पूर्व, उत्तर, पूर्वोत्तर, पूर्वोत्तर सीमा, दक्षिण और पश्चिम रेलें ।

(ख) जो हा ।

(ग) १-४-१९५६ से ।

(घ) सवाल नहीं उठता ।

Shelters on platforms on Delhi-Lucknow Section

557. Shri S A. Mehdi: Will the Minister of Railways be pleased to state.

(a) the progress of work done so far to provide shelters on the island platforms of important stations on Delhi Lucknow sections,

(b) whether there is a proposal to provide a shelter on Rampur Station this year, and

(c) if so, the work done so far?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Shelters on island platforms at Delhi, Ghaziabad, Hapur, Moradabad, Bareilly, Shahjahanpur, Anjhi, Hardoi and Lucknow already exist. Work of providing shelters on island platforms at Pitambarpur, Balamau, Tilhar is kept pending due to conservation of steel

(b) and (c) A shelter on the main platform at Rampur already exists. It is proposed to provide a shelter on the island platform and fabrication of steel work is in hand. The work is likely to be completed in another six months.

12.05 hrs.

DEATH OF SHRI SIDDAPPA HOSMANI

Mr Speaker: I have to inform the House of the sad demise of Shri Siddappa Hosmam who passed away on the 14th February, 1959, at Haveri at the age of 79

Shri Hosmam was a Member of the former Central Legislative Assembly in 1934

I am sure the House will join with me in conveying our condolences to the family of Shri Hosmam

The House may stand in silence for a minute to express its sorrow

(The Members then stood in silence for a minute)

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER MOTOR VEHICLES ACT

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 a copy of each of the following notifications —

(i) No B-TP/7/56 dated 25th July, 1958 as amended by Notification No B-TP/7/58 dated 3rd December, 1958 making certain amendment to the Motor Vehicles Rules for Manipur, 1951, published in the Manipur Gazette

(ii) No 141/58 dated the 5th December, 1958 published in the Andaman and Nicobar Gazette

[Placed in Library, See No. LT-1223/59]